

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4610
ANSWERED ON:23.04.2013
VISA POLICY
Pandey Shri Ravindra Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to make it mandatory to submit birth certificates along with the names of parents for Indian tourist visas; and
- (b) if so, the details thereof along with the names of countries to whom the said provisions would be applicable?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) : No, Madam.
- (b) Does not arise.